Suppl. Cause List No. 1 Sr. No. 05

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail Appl. No. 14/2020 EMG-CrlM No. 14/2020

Mohd. Toyab ...Applicant

Through:-Mr. Sunil Sethi, Sr. Advocate with Mr. Waheed Choudhary, Advocate

v/s

UT of Jammu and Kashmir and others

...Non-applicant(s)

Through: - Mr. Arshid Parvez Malik, Dy.A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Objections have been filed.

Heard learned counsel for the parties.

Reserved for orders.

(PUNEET GUPTA) JUDGE

Jammu 28.05.2020 Pawan Chopra